

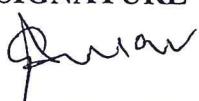
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

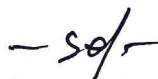
APPLICATION NUMBER : Item 12
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others
UNDER SECTION : 397/398, 402 & 403

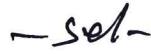
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Ganar Natajain for S. Ramasubramanian & Associates
for Petitione

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on 23.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)